

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

Subject: Regularization of Shri Gulzar Ahmad Tragwal, Orderly on Ad-hoc basis in the District Cadre of Subordinate Courts of District Reasi.

O r d e r N o . : 687

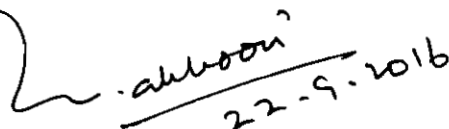
D a t e d : 22-09-2016

Sanction is accorded to the regularization of ad-hoc services of Shri Gulzar Ahmad Tragwal as Orderly in the District Cadre of Subordinate Courts of District Reasi in the pay band of Rs. 4440-7440 with grade pay of Rs. 1300, in terms of Section 5, (1st. Proviso) of Jammu and Kashmir Civil Services (Special Provisions) Act, 2010.

(By Order)

Note: i) Presiding Officer concerned shall allow the official to formally join on the post of Orderly and ascertain the genuineness of his following certificates:

- a) Date of birth certificate
- b) Permanent Resident Certificate (PRC)
- c) Academic qualification certificates.

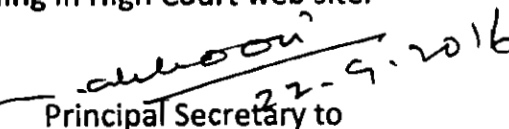

(Mohammad Yousuf Akhoun)
Principal Secretary to
Hon'ble the Chief Justice

No 374-77/RSYS

Dated 22-09-2016

Copy to: -

- 1) Registrar General, High Court of J&K, Srinagar.
- 2) Registrar Vigilance, High Court of J&K, Srinagar.
..... for information.
- 3) Principal District & Sessions, Judge, Reasi for information and necessary action.
- 4) Incharge NIC High Court wing, Srinagar for uploading in High Court web site.


Principal Secretary to
Hon'ble the Chief Justice

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

Subject: Regularization of Ms. Neetu Sharma, Junior Assistant on Ad-hoc basis in the Court of Principal District & Sessions Judge, Jammu.

O r d e r N o.: 686

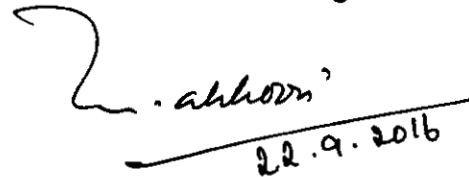
D a t e d: 22-09-2016

Sanction is accorded to the regularization of ad-hoc services of Ms. Neetu Sharma as Junior Assistant in the pay band of Rs. 5200-20200 with grade pay of Rs. 1900, in terms of Section 5, (1st. Proviso) of Jammu and Kashmir Civil Services (Special Provisions) Act, 2010.

(By Order)

Note: i) Principal District & Sessions Judge, Jammu shall allow the official to formally join on the post of Junior Assistant and ascertain the genuineness of her following certificates:

- a) Date of birth certificate
- b) Permanent Resident Certificate (PRC)
- c) Academic qualification certificates.


22.9.2016

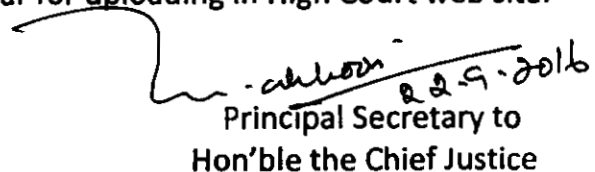
(Mohammad Yousuf Akhoun)
Principal Secretary to
Hon'ble the Chief Justice

No 370-73/PS4

Dated 22-09-2016

Copy to: -

- 1) Registrar General, High Court of J&K, Srinagar.
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..... for information.
- 3) Principal District & Sessions, Judge, Jammu for information and necessary action.
- 4) Incharge NIC High Court wing, Srinagar for uploading in High Court web site.


22.9.2016
Principal Secretary to
Hon'ble the Chief Justice